

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**CENTRAL ZONE BENCH, BHOPAL,****ORIGINAL APPLICATION NO. 140/2025****IN THE MATTER OF:**

**NEWS ITEM TITLED MOTIA TALAB KINARE DUMP KIYA JA RAHA
MEDICAL WASTE APPEARING IN DAINIK BHASKAR DATED 16TH SEPT
2025**

.... SUO MOTO

VERSUS

STATE OF MP & ORS

.... RESPONDENT

INDEX

SR.	PARTICULARS	ANNEXURE	PAGE
1.	Inspection Report of the Joint Committee in Original Application no. 140/2025.		2-7
2.	Photographs taken during inspection	Annexure-1	8-9
3.	The marked google earth imagery	Annexure-2	10
4.	Copy of the letter from BMC dated 18.11.2025	Annexure-3	11-13
5.	Data of Water Quality	Annexure-4	14
6.	Copy of Panchnama prepared by the joint committee	Annexure-5	15
7.	Vakalatnama		16

Date:18.11.2025

Submitted by MPPCB: -

Place: Bhopal

through Counsel



Adv. ParulBhadoria

Ph. No.: (+91)-8085977111;

Email: parul.bhadoria04@gmail.com

INSPECTION REPORT

Sub: Inspection Report of Joint Committee in Original Application No. 140/2025 of News item titled “News item titled Motia Talab kinare dump kiya ja raha medical waste appearing in Dainik Bhaskar dated 16th sept 2025” V/S State of Madhya Pradesh & Ors.

Ref: Order of the Hon’ble National Green Tribunal (NGT) dated 13.10.2025 in OA 140/2025 (CZ)

1. That, Hon’ble NGT issued following instructions on dated 13.10.2025 in the matter of OA 140/2025 (CZ) of News item titled Motia Talab kinare dump kiya ja raha medical waste appearing in Dainik Bhaskar dated 16th sept 2025” V/S State Of Madhya Pradesh & Ors.: -

“1. The issue raised in this application is violation of environmental rules, Environment (Protection) Act, 1986, Bio Medical Waste Management 2016 by the Municipal Corporation in the District of Bhopal. It is contended that on the bank of the Motia Pond, large scale dumping of medical waste is being carried out, there are several government and private hospitals in this area, however no information is available as to who is dumping this medical waste at this location. The unregulated disposal of such medical waste poses a serious threat to the environment and to living beings. This incident raises grave concerns regarding the functioning of the Administration and the Municipal Corporation, as there are existing strict statutory provisions and regulations governing the disposal of biomedical waste.

5. We also deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:

(i) One Representative from District Collector, Bhopal (M.P.)

(ii) One Representative from the Member Secretary, State Pollution Control Board, (M.P.)

6. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.”

2. In compliance with the order of the Hon'ble NGT dated 13.10.2025, the concerned departments were informed, and a Joint Committee was constituted with the following members: -

S. No	Name of Department	Name of Committee Member
1.	Representative from District Collector, Bhopal (M.P.).	Mr. Yogesh Shrivastava, Executive Magistrate, Bairagarh, Bhopal.
2.	Representative from the Member Secretary, State Pollution Control Board, (M.P.)	1. Mr. Jainaindra Chandel, Chemist, RO, MPPCB, Bhopal. 2. Ms. Prakamya Tiwari, AE, RO, MPPCB, Bhopal.

3. That, the joint committee reviewed the order and as per order the suo moto was taken on the news article published in the “Danik Bhaskar” on dated 16.09.2025 of Bhopal edition, whose copy is found enclosed with the application. As per the news article, the matter is related to the dumping of

medical waste on the bank of the Motia Pond. The content of the daily News Paper is as under: -



डीबी स्टार भोपाल 16-09-2025

मोतिया तालाब किनारे डंप किया जा रहा मेडिकल वेस्ट



भोपाल • डीबी स्टार। मोतिया तालाब किनारे बड़े पैमाने पर मेडिकल वेस्ट को डंप किया जा रहा है। इस क्षेत्र में कई सरकारी एवं निजी अस्पताल हैं, लेकिन यहां कहां का मेडिकल वेस्ट फेंका जा रहा है, इसकी किसी को जानकारी नहीं है। मेडिकल वेस्ट के इस तरह डंप किए जाने से पर्यावरण व जीवों के लिए भी बड़ा खतरा है। यह घटना प्रशासन और नगर निगम की कार्यप्रणाली पर गंभीर सवाल खड़े करती है, क्योंकि मेडिकल कचरे के निपटान के लिए सख्त नियम और कानून हैं। इधर, सहायक स्वास्थ्य अधिकारी आसिफ नजीर का कहना है कि विभाग की ओर से यहां पर 5 से 6 बार कार्रवाई की जा चुकी है और जुर्माना भी वसूला किया गया है। यहां पुरानी दवाइयां डंप करने वालों पर फिर से सख्त कार्रवाई की जाएगी।

4. FIELD OBSERVATIONS:

The joint committee conducted a site visit of Motia Talab, located at Village-Kohefiza, Tehsil— Huzur, District Bhopal on dated 17.11.2025. Apart from the committee, Mr. Anil Uikey, Field Assistant, RO, MPPCB, Bhopal, Mr. Vikas Bhartiye, Lab Attendant, RO, MPPCB, Bhopal, were also present during the inspection. The representative of the Bhopal Municipal Corporation were also called during the inspection and Mr. Aditya Khare, Assitant Engineer (AE), Bhopal Municipal Corporation (BMC), Mr. Sandeep Thakur, Assitant Health Officer, Lake Conservation Cell, BMC, Mr. Vivek, Operator, Zone 5, BMC, were present at the site. The Photographs taken during the inspection are attached

as **Annexure-1**. The geographical coordinates were recorded using a mobile-based application and marked on Google Earth imagery, attached as **Annexure-2**. The visual observations recorded during inspection are as under: -

- 4.1. The Motia Talab is located at Village Kohefiza, Tehsil-Huzur, District-Bhopal, Madhya Pradesh. The geographical location of the site is latitude $23^{\circ}15'55.01''$ N and longitude $77^{\circ}23'35.92''$ E.
- 4.2. In reference to the order of Honble NGT the joint committee visited the surrounding area of the Motia Talab and observations are recorded. The details are as under:-
 - a) The Motia talab is having well developed RCC steps and a concrete pedestrian pathway approximately 4 feet wide all around.
 - b) Iron railings, approximately 3 feet in height, are installed, along with a 5–6 feet wide footpath along the pedestrian pathway.
 - c) Garbage bins are found installed along the roadside pathway and are in proper condition.
 - d) The surrounding of the talab is found clean and no dumping of Bio medical or other waste observed.
 - e) No drain meeting the talab from surrounding area was observed.
 - f) Tajul Masjid Road is located on the eastern side of the talab and Healthcare facilities are located on the other side of this road.
 - g) The waste water outlets of the healthcare facilities are connected with municipal sewer line located on the front side of the healthcare facilities. The sewage reaches to Sewage Treatment Plant (STP) at Maholi Damkheda through this sewer line.

5. INFORMATION PROVIDED BY BHOPAL MUNICIPAL CORPORATION:

The officials of BMC informed that regular cleaning is being carried out by corporation staff. Challans have been issued for bio-medical waste dumping near Motia Talab. The information was provided by the BMC vide letter dated 18.11.2025 regarding the surveillance of the site and imposition of fine. The copy of the letter is enclosed as **Annexure-3**. The main points, as per the letter, are as under: -

- 5.1. In reference to the news article published in the Dainik Bhasker dated 16.09.2025, immediate action was taken and an inspection was conducted and no medical waste found at the site.
- 5.2. Earlier, on dated 28.05.2025, medical waste was found near the said location, and a fine of approximately Rs. 8,500/- was imposed by BMC on the medical shops near Taj-ul-Masjid. Copies of the challans are enclosed with the letter.

6. WATER QUALITY STATUS

According to water quality data analyzed by MPPCB, Bhopal, the average Dissolved Oxygen (DO) level for the year 2025 is 5.9 mg/l, which is sufficient to support aquatic life. This was confirmed during the site visit as fish were observed in the talab. The water quality classification, as per CPCB, designates Motia Talab as "C" class, suitable for use as a drinking water source after conventional treatment and disinfection. The results for the year 2025 are enclosed as **Annexure-4**.

7. That, during inspection, Panchnama was prepared and signed by the members of the committee and the officials present during inspection. Copy of the Panchnama is annexed herewith as **Annexure -5**.

8. RECOMMENDATION:

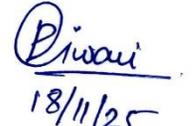
- 8.1. The committee recommends that BMC ensure regular maintenance and cleaning of the talab and its surroundings.
- 8.2. It is also advised that informative placards/signage be installed at prominent locations to promote public awareness regarding protection and cleanliness of the talab.



Yogesh Shrivastava
Executive Magistrate
Bairagarh, Bhopal

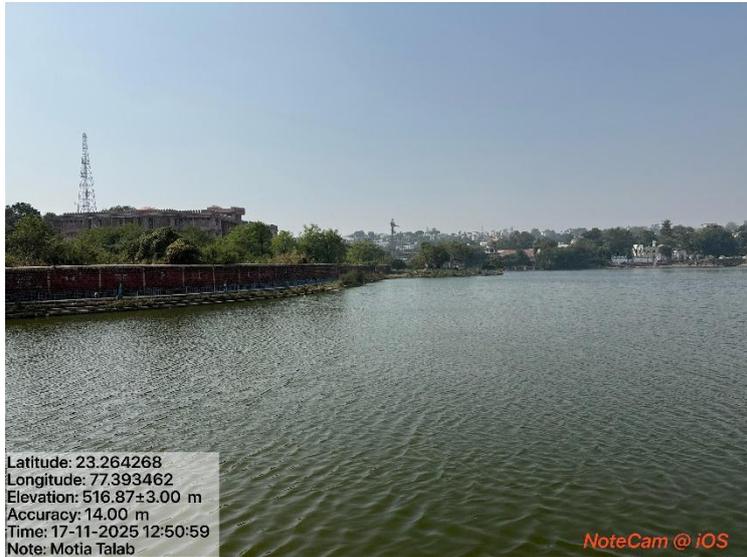


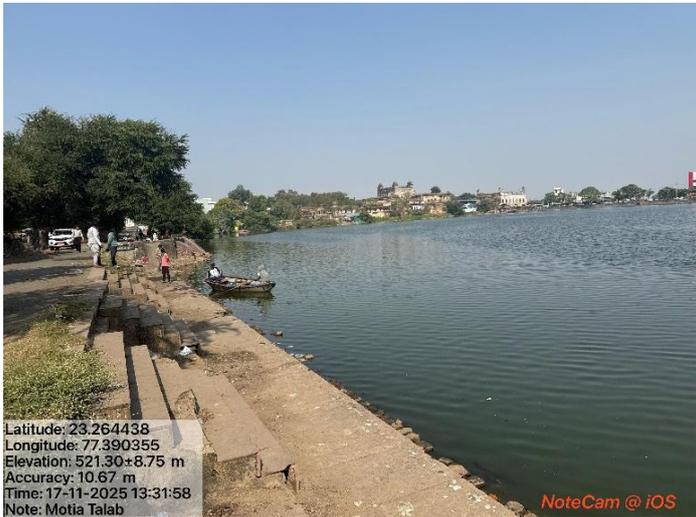
Jainendra Chandel
Chemist
RO, MPPCB, Bhopal



Prakamya Tiwari
AE
RO, MPPCB, Bhopal

Inspection Photographs in OA 140/2025 dated 17.11.2025





Google Earth Imagery of the Motia Talab in OA 140/2025





कार्यालय नगर पालिक निगम भोपाल

Annexure-3



स्वास्थ्य विभाग जोन क्र. 05 (रानी कमलापति)

bmc.aho.zone5@gmail.com

क्रमांक.../स्वा.वि./2025

भोपाल, दिनांक.../.../2025

प्रति,

क्षेत्रीय अधिकारी महो
मध्यप्रदेश प्रदुषण नियंत्रण बोर्ड
पर्यावरण परिसर ई-5 अरेरा कॉलोनी
जिला भोपाल (म.प्र.)

विषय:-समाचार पत्र के प्रकाशित "मोतिया तालाब किनारे डम्प किया जा रहा मेडिकल वेस्ट" के संबंध में।
सन्दर्भ:-रजिस्ट्रार लॉ, मानव अधिकार आयोग, भोपाल का पत्र क्र. 23768/मा.अ.आ./वि.शा/6991/एन
भोपाल/2025 भोपाल दिनांक 24.09.2025 और कार्यालय पत्र क्र. 439/अ.आ.कक्ष/SBM/2025
भोपाल दिनांक 28.10.2025।

उपरोक्त विषयान्तर्गत लेख है, कि दैनिक समाचार पत्र में 16.09.2025 के शीर्षक "मोतिया तालाब किनारे डम्प किया जा रहा मेडिकल वेस्ट"के संबंध में जानकारी चाही गयी है।

दैनिक भास्कर समाचार पत्र दिनांक 16.09.2025 में प्रकाशित खबर में संलग्न छायाचित्र को तत्काल संज्ञान में लेकर निरीक्षण किया गया। उक्त स्थल पर वर्तमान में किसी भी प्रकार का कोई मेडिकल वेस्ट नहीं पाया गया है व उक्त स्थल पर लगातार निगरानी रखी जा रही है जिसकी जीपीएस से छायाचित्र संलग्न है।

पूर्व में भी दिनांक 28.05.2025 को उक्त स्थल के समीप ही मेडिकल वेस्ट पाया गया था, जिसमें ताजुल मरिजद के आस पास की मेडिकल की दुकानों पर लगभग 8500 रुपये का जुर्माना भी किया गया था।

अतः वर्तमान में उक्त स्थल पर निगरानी रखी जा रही है। उक्त पत्र आपकी ओर सादर प्रस्तुत है।

क्रमांक.../स्वा.वि./2025

प्रतिलिपि :-

- 01) माननीय अपर आयुक्त महो. (स्वा.) नगर निगम भोपाल की ओर निजि सहायक के माध्यम से सूचनार्थ।
- 02) माननीय सहायक आयुक्त महो. (स्वा.) नगर निगम भोपाल की ओर निजि सहायक के माध्यम से सूचनार्थ।

प्र.सहायक स्वास्थ्य अधिकारी
सहायक जोन क्र. 05 अधिकारी
जोन क्र. नगर निगम भोपाल
भोपाल दिनांक.../.../2025

प्र.सहायक स्वास्थ्य अधिकारी
सहायक जोन क्र. 05 अधिकारी
जोन क्र. नगर निगम भोपाल
नगर निगम, भोपाल

BHOPAL MUNICIPAL CORPORATION
 2nd Floor A Wing Isbt Campus
 Bhopal
 Mobile 9829201088
 Date: 2025-05-28 Time: 12:53:06

SALE

PAID BY: CASH
BASE AMOUNT: Rs.5,000.00
 SIGNATURE NOT REQUIRED
 Jee Medical shop
 VERSION V-2.0.0
 PAYMENT RECEIPT

Name Jee Medical shop
 Fine Type Spot Fine
 Fine Sub Type On Road and Street
 spot Fine Type Littering in Public
 Place 2

Zone 2
 Ward 8
 Address Taj market hamidlya road
 Txn Id 250528072305961E1
 10119396

Razorpay
 *** Duplicate Merchant Copy ***

BHOPAL MUNICIPAL CORPORATION
 2nd Floor A Wing Isbt Campus
 Bhopal
 Mobile 6232293190
 Date: 2025-05-28 Time: 13:36:13

SALE

PAID BY: CASH
BASE AMOUNT: Rs.2,000.00
 SIGNATURE NOT REQUIRED
 Umaan Ji
 VERSION V-2.0.0
 PAYMENT RECEIPT

Name Umaan Ji
 Fine Type Spot Fine
 Fine Sub Type On Road and Street
 spot Fine Type Littering in Public
 Place 2

Zone 2
 Ward 8
 Address Ghoda Nakkas
 Txn Id 250528080611982E1
 90090126

Razorpay
 *** Duplicate Merchant Copy ***

BHOPAL MUNICIPAL CORPORATION
 2nd Floor A Wing Isbt Campus
 Bhopal
 Mobile 7692022202
 Date: 2025-05-28 Time: 14:15:43

SALE

PAID BY: CASH
BASE AMOUNT: Rs.500.00
 SIGNATURE NOT REQUIRED
 zenex sales
 VERSION V-2.0.0
 PAYMENT RECEIPT

Name zenex sales
 Fine Type Spot Fine
 Fine Sub Type On Road and Street
 spot Fine Type Littering in Public
 Place 2

Zone 2
 Ward 8
 Address emamiget
 Txn Id 250528084542663E2
 00088083

Razorpay
 *** Duplicate Merchant Copy ***

BHOPAL MUNICIPAL CORPORATION
 2nd Floor A Wing Isbt Campus
 Bhopal
 Mobile 9826707252
 Date: 2025-05-28 Time: 14:32:35

SALE

PAID BY: CASH
BASE AMOUNT: Rs.500.00
 SIGNATURE NOT REQUIRED
 tarmal medicose
 VERSION V-2.0.0
 PAYMENT RECEIPT

Name tarmal medicose
 Fine Type Spot Fine
 Fine Sub Type On Road and Street
 spot Fine Type Littering in Public
 Place 2

Zone 2
 Ward 8
 Address chirayu
 Txn Id 250528090234571E4
 20115029

Razorpay
 *** Duplicate Merchant Copy ***

BHOPAL MUNICIPAL CORPORATION
 2nd Floor A Wing Isbt Campus
 Bhopal
 Mobile 9424468417
 Date: 2025-05-28 Time: 14:30:38

SALE

PAID BY: CASH
BASE AMOUNT: Rs.500.00
 SIGNATURE NOT REQUIRED
 kelaah medical
 VERSION V-2.0.0
 PAYMENT RECEIPT

Name kelaah medical
 Fine Type Spot Fine
 Fine Sub Type On Road and Street
 spot Fine Type Littering in Public
 Place 2

Zone 2
 Ward 8
 Address chirayu
 Txn Id 250528090038187E3
 90093179

Razorpay
 *** Duplicate Merchant Copy ***



MADHYA PRADESH POLLUTION CONTROL BOARD
Water Quality during January 2025- Sep 2025
Natural Water Resource : Motia Talab, Bhopal XGN ID: 125218

Sr No	Par	Unit	Jan(06-01-2025)	Feb(03-02-2025)	March(10-03-2025)	April(02-04-2025)	May(01-05-2025)	June(02-06-2025)	July(01-07-2025)	Aug(05-08-2025)	Sep(30-09-2025)
1	Alkalinity as CaCO3	mg/l	132	198	174	146	148	204	182	128	110
2	Ammonical Nitrogen	mg/l	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
3	B.O.D (3 Days 27oC)	mg/l	3.6	6	9.8	5.6	6	5.6	6.8	8.6	7.4
4	Boron	mg/l	BDL	BDL	BDL	0.08	0.08	BDL	BDL	0.04	0.04
5	Calcium	mg/l	40.84	57.66	31.23	23.22	24.02	43.25	42.45	33.64	32.83
6	Calcium Hardness as CaCO3	Mg/Lts	102	144	78	58	60	108	106	84	82
7	Chemical Oxygen Demand	mg/l	30	29.4	48	49	48.4	47	19.76	29.4	40
8	Chloride	mg/l	41.8	42.41	49.87	50.23	51.85	70.41	56.72	40.48	41.8
9	Colour	Pt.Co.Scale	20	50	20	30	30	20	10	10	10
10	Conductivity	micromho/cm	298.3	513.6	525.3	332.1	550.2	547.8	486.7	453.6	416.3
11	Dissolved Oxygen	mg/l	7.3	4.1	6.6	4.8	6.4	7.1	7.9	4.3	4.6
12	Fecal Coliform	MPN/100 ml	540	350	220	430	540	540	350	350	540
13	Fixed Dissolved Solids	mg/l	112	176	158	120	248	178	172	168	188
14	Fluoride	mg/l	BDL	0.43	BDL	BDL	BDL	BDL	BDL	0.12	0.16
15	Magnesium	mg/l	8.25	14.57	19.91	18.94	19.42	23.31	15.54	11.65	11.17
16	Magnesium Hardness as CaCO3	Mg/Lts	34	60	82	78	80	96	64	48	46
17	Nitrate	mg/l	5.76	9.09	5.4	6.87	6.98	6.82	12.45	9.23	9.82
18	Nitrite	mg/l	0.52	0.5	1.87	0.08	0.09	0.01	0.07	0.12	0.17
19	P-Alkanity	--	NIL	8	NIL	NIL	NIL	Nil	NIL	NIL	NIL
20	pH	pH Units	7.82	8.48	7.88	8.04	7.64	7.89	8.08	8.05	8.01
21	Phosphate	mg/l	0.28	0.87	0.21	0.27	0.29	BDL	0.06	0.33	0.34
22	Potassium	mg/l	-	4.86	6.67	8.57	8.75	7.13	6.95	2.71	2.68
23	Sodium	mg/l	-	20.12	32.78	37.24	37.16	35.1	37.45	26.68	22.34
24	Sodium Absorption Ratio(SAR)	SAR	NA	0.6	1.12	1.38	1.37	1.06	1.24	1.01	0.86
25	streptococci	MPN/100 ml	<1.8	<1.8	<1.8	<1.8	<1.8	<1.8	<1.8	<1.8	<1.8
26	Sulphate	mg/l	30.14	19.71	17.38	26.38	27.44	17	17.83	21.45	20.48
27	Suspended Solids	mg/l	32	38	38	38	28	44	36	36	62
28	Temperature	Centigrade	16	23	23	25	29	29	28	26	22
29	Total coliform	MPN/100 ml	1600	1600	1600	1600	1600	1600	1600	1600	1600
30	Total Dissolved Solids	mg/l	210	328	364	214	378	366	322	314	284
31	Total Hardness as CaCO3	mg/l	136	204	160	136	140	204	170	132	128
32	Total Kjeldahl Nitrogen	mg/l	2.8	2.8	2.8	2.8	2.8	4.2	1.4	1.4	2.8
33	Total Solids	mg/l	242	366	402	252	406	410	358	350	346
34	Turbidity	N.T.U.	4.5	10.1	6.5	7	6.9	10.8	5.4	9.9	16.8
Category			C	C	C	C	C	C	C	C	C

आप दिनांक - 17/11/2025 को आन. रज. जरी. टी. प्रकरण
 क्रमांक. 140/2025 (बी. जे. डी.) सुओमोटो के माफे धारिणी
 08 13/10/25 के परिपालन में संयुक्त जॉय एक्टिवी के
 प्रतिष्ठियों द्वारा प्रकरण में उल्लेखित स्थल - मोरिया नाला
 का निरीक्षण कार्य किया गया। निरीक्षण के दौरान नाला
 के किनारे कहीं भी वायोमेटिकल-वेस्ट-डम्प किया गया
 नहीं पाया गया। निरीक्षण दौरान स्थल पर संयुक्त
 नगर किया गया धराशर कराया गया।

- ① जैनेन्द्र चन्देक (रसायनज्ञ) क्र. 5. पूरण ठी. के. डी. शो. का. कोपाल
 13/11/25
- ② योगेश श्रीवास्तव कार्यपालिका प्रजिस्ट्रेट नपुल श्रम को
 धिरवाश नगर वाराणसी कोपाल
 11/11/25
- ③ आदित्य शर्मा, रा. इ. (कील संरक्षण-प्रकोष्ठ) नगर पालिका ठीकाने
 11/11/25
- ④ संदीप सिंह ठीकाने, रा. एच. सो. (कील संरक्षण-प्रकोष्ठ) न. प. ठी. कोपाल
 ठीकाने
- ⑤ प्रकाश किशोर, रा. इ. क. प्र. पूरण विभाग बोर्ड, कोपाल ठीकाने
- ⑥ विवेक जयंत कर्मचारी ऑफिसर जॉय-5.
 2-वारन्डम विभाग



VAKALATNAMA
[Rule 4(1) of the Rules framed under Advocates Act, 1961]
BEFORE THE NATIONAL GREEN TRIBUNAL
ORIGINAL APPLICATION 140/2025
CENTRA ZONAL BENCH

IN THE MATTER OF:

News item titled Motia Talab kinare dump kiya ja raha medical waste appearing in Dainik Bhaskar dated 16th sept 2025

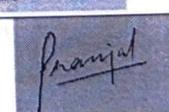
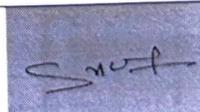
I **Brajesh Sharma , Regional Officer Bhopal , MPPCB** named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate. Revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me.

In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me /us this **18.11.2025 at Bhopal.**

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name & Fathers Name	Registered Address	E-Mail Add & Telephone	Status in case	Signature
Brajesh Sharma , Regional Officer Bhopal , MPPCB	E5, Arera Colony Paryawaran Parisar Regional Office MPPCB Bhopal - 462016	9893002888 romppcb_bpl@rediff.co m	Officer-in- Charge	 Regional Officer M P Pollution Control Board BHOPAL

Accepted

Name & Enrollment No.	Office Address	E-Mail Add.	Telephone	Full Signature
PARUL BHADORIA 1587-2012	Paryavaran Parisar, E-5 Arera Colony, Bhopal, 462016	parul.bhadoria04@gmail.com legalcell.pcb@mp.gov.in	8085977111	
MOHIT BUCH 1305/2017		legalcell.pcb@mp.gov.in	9685034578	
PRANJAL PANDEY MP 2881-2021		advocatepranjalpandey@gmail.com	9340657120	
SHIVAM DWIVEDI MP 3857-2023		advshivamdwivedi20@gmail.com	8878471359	

Service of Joint committee Report in OA 140 /2025 Sou moto vs State of MP

From : Legal Cell <legalcell.pcb@mp.gov.in>

Wed, Nov 19, 2025 12:57 PM

Subject : Service of Joint committee Report in OA 140 /2025 Sou
moto vs State of MP

 1 attachment

To : cpcb bhopal <cpcb.bhopal@gmail.com>, commoffice
<commoffice@bmconline.gov.in>, Collector Bhopal
<dmbhopal@nic.in>

Cc : parul bhadoria04 <parul.bhadoria04@gmail.com>,
harnengt <harnengt@gmail.com>,
bs24465@gmail.com, advshivamdwivedi20
<advshivamdwivedi20@gmail.com>

Madam/Sir

Please find enclosed the Joint Committee Report on behalf of Madhya Pradesh Pollution Control Board (MPPCB) in compliance to order dated 13.10.2025 in ORIGINAL APPLICATION NO. 140/2025 IN THE MATTER OF: NEWS ITEM TITLED MOTIA TALAB KINARE DUMP KIYA JA RAHA MEDICAL WASTE APPEARING IN DAINIK BHASKAR DATED 16TH SEPT 2025 SUO MOTO VERSUS STATE OF MP & ORS . [This mail be considered as proof of service.](#)

Regards
Legal Section
MP PCB

 **Final JCR OA 140-2025 dt 18.11.2025.pdf**
5 MB
